

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1027/2019

LALLA BHAIYA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Bharat Singh, Adv.
Mr. Suraj Prakash Pandey, Adv.
Mr. Amit Pawan, AOR

For Respondent(s)

Mr. Anil Kumar Verma, Adv.
Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court and Trial
Court. Reminder has already been issued. D.O. letter be
issued. Registry to inform telephonically as well.

List again on 16.3.2020.

ANIL LAXMAN PANSARE
Registrar